

1	2.	3.	4
36	Tamil Nadu	30-05-95	The Tamil Nadu Prevention of Dangerous Activities of Idol Thieves Bill, 1995
37	Tamil Nadu	30-05-95	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Bill, 1995
38	Tamil Nadu	31-07-95	The Tamil Nadu Slum Areas (Improvement and Clearance) Amendment and Validation Bill, 1995.
39	Tamil Nadu	30-01-96	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Bill, 1995
40	Tamil Nadu	04-03-96	The Tamil Nadu Horticulture Nurseries (Regulation) Bill, 1996
41	Tamil Nadu	18-04-96	The Indian Stamp (Tamil Nadu Amendment) Bill, 1996
42	West Bengal	21-09-90	The West Bengal Land Reforms (Amendment) Bill, 1989

Theft of Coal from Trains

3967 RADHA MOHAN SINGH Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have received complaints regarding the theft of coal from the trains in Bihar,

(b) if so, the number of such cases that have come to light during the last three years, and

(c) the steps taken by the Government to prevent such cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes, Sir. The number of cases of theft reported during the last three financial years in Bihar is as under

Year	Number of cases reported
1993-94	88
1994-95	99
1995-96	149

(c) Besides dealing with the criminals under the provisions of the RP (UP) Act, the following preventive measures are taken by RPF :

1. Escorting of block rakes carrying coal by armed RPF party as far as possible.
2. Intensive beat patrolling in yards and other affected areas/sections.
3. Joint checking at inter-change points of zonal railways by RPF staff to take stock of the conditions of the wagons carrying coal.
4. RPF armed pickets are posted/deployed in vulnerable sections as far as possible.

5. Dog squads are deployed for patrolling vulnerable yards and areas

6. Plain clothes RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals

7. Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen coal in order to bring them to book

8. Close coordination between RPF, GRP and local Police is maintained at various levels to apprehend criminals and receivers of stolen coal

[English]

Leakage in Acid Plant

3968. SHRI O. BHARATHAN Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Government are aware that leakage has appeared in the Sulphuric acid plant in Travancore Titanium Products company,

(b) if so, the reasons therefor,

(c) whether the contract for construction of acid plant was given to a private firm of Mumbai and the same did not execute it carefully, and

(d) if so, the action taken against those responsible for the present leakage?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (d) The information is being collected and will be laid on the Table of the House.